

**COMMITTEE ON ABSENCE OF MEMBERS FROM  
THE SITTINGS OF THE HOUSE**

(Seventeenth Lok Sabha)

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**NINTH REPORT**

(Presented on 09.02.2023)

The Chairperson of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Ninth Report.

2. The Committee held a sitting on the 8<sup>th</sup> February, 2023.

3. The Committee considered applications for leave of absence from Five members. The details of these applications and recommendations of the Committee are given in the Appendix.

**RAVNEET SINGH**

Chairperson,  
Committee on Absence of Members  
from the Sittings of the House

NEW DELHI:

Dated the 8<sup>th</sup> February, 2023

Magha 19, 1944 (Saka)

**APPENDIX**  
(*vide* para 3 of the Report)

| Sl. No. | Name of Member who has applied for leave of absence | Date of application                                     | Period for which leave applied for  | Reason for leave                              | Period for which leave of absence was recommended by the Committee  |
|---------|---|---|---|---|---|
| 1.      | Shri Girish Bhalchandra Bapat                       | 05.12.2022<br><br>16.12.2022<br><br>&<br><br>16.01.2023 | 07.12.2022<br>to<br>16.12.2022<br>= 10 days;<br>17.12.2022<br>to<br>23.12.2022<br>= 07 days;<br>&<br>31.01.2023<br>to<br>13.02.2023<br>= 14 days<br><br><b>Total= 31 days</b> | Self-illness                                  | 07.12.2022<br>to<br>16.12.2022<br>= 10 days;<br>17.12.2022<br>to<br>23.12.2022<br>= 07 days;<br>&<br>31.01.2023<br>to<br>13.02.2023<br>= 14 days<br><br><b>Total= 31 days</b> |
| 2.      | Shri Sanjay Shamrao Dhotre                          | 05.12.2022<br><br>&<br><br>27.01.2023                   | 07.12.2022<br>to<br>23.12.2022<br>= 17 days<br>&<br>31.01.2023<br>to<br>13.02.2023<br>= 14 days<br><br><b>Total= 31 days</b>  | Self-illness                                  | 07.12.2022<br>to<br>23.12.2022<br>= 17 days<br>&<br>31.01.2023<br>to<br>13.02.2023<br>= 14 days<br><br><b>*Total= 31 days</b>   |
| 3.      | Shri Rahul Gandhi                                   | 05.12.2022  | 07.12.2022<br>to<br>23.12.2022<br>= 17 days<br><br><b>Total= 17 days</b>  | #Participation in the Bharat Jodo Yatra       | 07.12.2022<br>to<br>23.12.2022<br>= 17 days<br><br><b>Total= 17 days</b>  |
| 4.      | Shri Atul Kumar Singh <i>alias</i> Atul Rai         | 06.12.2022<br><br>&<br><br>29.01.2023                   | 07.12.2022<br>to<br>23.12.2022<br>= 17 days<br>&<br>31.01.2023<br>to<br>13.02.2023<br>= 14 days<br><br><b>Total= 31 days</b>  | Detention in Jail                             | 07.12.2022<br>to<br>23.12.2022<br>= 17 days<br>&<br>31.01.2023<br>to<br>13.02.2023<br>= 14 days<br><br><b>*Total= 31 days</b>   |
| 5.      | Smt. Hema Malini                                    | 15.12.2022  | 08.12.2022<br>to<br>23.12.2022<br>= 16 days<br><br><b>Total= 16 days</b>  | Visit abroad for participation in Conferences | 08.12.2022<br>to<br>23.12.2022<br>= 16 days<br><br><b>Total= 16 days</b>  |

\* Members were earlier granted leave by the House on 05.08.2022 for 26 days from 18.07.2022 to 12.08.2022 on the recommendations made by the Committee in its Eighth Report.

# The ground which the member has mentioned in his application is not covered under the grounds recommended in the 17<sup>th</sup> Report (Fifth Lok Sabha) of the Committee on Absence of Members from the Sittings of the House. However, keeping in view his efforts for national cause, the Committee recommended leave of absence to the member as a special case.